

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

101. C.P.(IB)-735(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.03.2024**

NAME OF THE PARTIES: Pegasus Assets Reconstruction Private  
Limited  
V/s.  
Konshila Infrastructures Private Limited

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Adv. Prachi Wazalwar for Petitioner a/w Adv. Yahya Batatawala & Adv. Manoj  
Harit, a/w Pooja Harit i/b Manoj Harit & Co. for CD.

Arguments to be continued. List on **19.04.2024 at 3.30 PM.**

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)

//NSW//

Sd/-

LAKSHMI GURUNG  
Member (Judicial)